GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4833
ANSWERED ON:23.04.2015
STIPEND FOR LAWYERS
P. Shri Nagarajan;Sawaikar Shri Advocate Narendra Keshav

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to provide stipend/subsistence allowance etc. to the junior lawyers/ unemployed lawyers in the country;
- (b) if so, the details thereof along with the criteria being proposed for the purpose; and
- (c) the details of schemes to attract and retain quality professionals to improve the quality of legal profession in the country?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) : No, Madam. At present there is no proposal with the Government to provide stipend/subsistence allowance etc. to the junior lawyers/unemployed lawyers in the country.
- (b) and (c): Do not arise.